

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3585
ANSWERED ON:25.08.2006
ROLE OF PRIVATE DEVELOPERS FOR COMMONWEALTH GAMES
Kumar Shri Shailendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority is considering to hand over the residential zone at the games village to a private developer with a promise to allow sale of flats after the games are over as reported in Hindustan Times dated June 14, 2006;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) the details of private developers to whom the work is going to be given;
- (d) whether the proposal will cause a big loss to Delhi University students; and
- (e) if so, the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAYMAKEN)

(a)to(e): The Delhi Development Authority (DDA) has informed that the residential zone of the Commonwealth Games Village has been proposed to be developed as hotels and residential apartments through Private Public Participation mode. The development of hotels on a joint venture mode has been approved.

DDA has further informed that the development of residential zone on private public participation mode has been envisaged to lessen the requirement of Government funding for the Commonwealth Games.